

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES
RAJYA SABHA
QUESTION NO 07.03.2011
ANSWERED ON
WATER OF RAVI AND BEAS .

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Shri Ashk Ali Tak

Will the Minister of COALWATER RESOURCES be pleased to state :-

- (a) whether it is a fact that by the decision of Government of India, dated 15 January, 1982, 0.17 M.A.F. water of Ravi and Beas would be released for Nohar and Siddhamukh area through Bhakra main canal after Nangal Dam;
- (b) whether according to inter-State agreement of 31 December, 1981, the decision of Central Government taken on 15 January, 1982 would be applicable to all associated States; and
- (c) whether Nohar and Siddhamukh projects have been made by Rajasthan after getting approval and the capacity of Bhakra main canal is being utilized fully?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS. (SHRI VINCENT H. PALA)

(a) Yes, Sir.

(b) Yes, Sir.

(c) Sidhmukh and Nohar projects were accorded investment clearances in July 1990 and as reported by Government of Rajasthan, the projects have been completed. Regarding full utilization of Bhakra Main Line Canal, Bhakra Beas Management Board has informed that as per the monitoring report of Central Water Commission of September 2010, the restoration work of the canal is not yet complete.